

authorised occupants is about 26 acres.

(c) There is no racket operating in the MAMC township and about 1100 nos. of Jhonpries which have been constructed are unauthorised structures.

(d) No, Sir.

(e) Does not arise.

Collaboration with USA based firm

4329. SHRI SWAMI PRASAD SINGH: Will the Minister of INDUSTRY be pleased to state:

(a) whether M/s. Tektronix, a U.S.A. based firm has decided to collaborate with an Indian firm for manufacture of instrumentation systems;

(b) if so, the names of items to be manufactured and other details of the collaboration; and

(c) the total cost of the project and where the project has been located?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) to (c). M/s. Hinditron Instruments Pvt. Ltd., Bombay have been granted Government approval for foreign collaboration with M/s. Tektronix Inc., USA for the manufacture of Electronic Test & Measuring Instruments. The project is proposed to be located in the Peenya Industrial Estate in Bangalore District of Karnataka State. The terms approved in respect of individual cases are not revealed in public interest.

[*Translation*]

Allotment of industrial plots in Narela

4330. SHRI MOTILAL SINGH: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Delhi State Industrial Development Corporation had invited appli-

cations for allotment of industrial plots in the Narela Industrial Area and if so, the maximum period within which these plots are likely to be allotted;

(b) the amount of money deposited with the D.S.I.D.C. alongwith the applications;

(c) whether D.S.I.D.C. will pay interest to the applicants on the money deposited by them;

(d) the reasons for delay in the allotment of these industrial plots;

(e) whether it will be possible to allot the plots to all the applicants belonging to scheduled castes/tribes; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) Yes, Sir. According to Delhi Administration, Delhi State Industrial Development Corporation had invited applications for allotment of 800 Industrial Plots. The allotment is expected to be finalised soon.

(b) A total sum of Rs. 5,75,36,700/- has been received alongwith applications.

(c) No, Sir.

(d) The allotment procedure has stipulated evaluation of the applications from technical, pollution and financial aspects by the Evaluation Committee of Experts. Due to the large number of applications the evaluation process has taken time.

(e) and (f). Allotment would depend on the outcome of the evaluation of applications.

[*English*]

Saving of Power through Conservation Measures

4331. SHRI SRIKANTHA DATTA NARASIMHARAJA WADIYAR: Will the Minister of ENERGY be pleased to state: